items of topical interest, important economic subjects, nation-building matters, etc. etc. The programmes are broadcast in different formats.

It is not for the AIR as an organisation to take any action in respect of suggestions which may be thrown up during such discussions.

'S.T.D, facility for Chitradurga

2222. SHRI H. HANUMANTHAP PA: Will the Minister of COMMUNI CATIONS be pleased to state:

- (a) the reasons for delay in providing S.T.D, facility to Chitradurga, even though it was promised long back; and
- (b) by when this facility is likely to be extended?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Due to short supply of transmission equipment required for providing STD facility.

(b) The facility is likely to be provided during 1983.

Representation by Employees of M/s. India Foils Staff Association

2223. SHRI SURENDRA MOHAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state: Y

- (a) whether it is a fact that the Employees Union of M/s. India Foils Staff; Association has submitted a memorandum to Government on the violation of labour laws by the Management;
- (b) if so, what are the detailg in this regard; and
- (c) what action has been taken by Government on the issues raised by the Union?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEEREN-DRA PATIL): (a) and (b) Government have received communications

from India Foils Staff Association regarding the alleged violation of the Industrial Disputes Act, 1947 by the management of M/s. India Foils Ltd.

(c) The Government of West Bengal, the appropriate authority under the Industrial Disputes Act_f 1947 have been asked to look into the matter and take appropriate action.

Investment on Soda-ash plant by , Tata Chemicals Ltd.

2224. SHRI SHRIDHAR WASU-DEO DHABE;

DR. BHAI MAHAVIR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased te state:

- (a) what is the block investment of Tata Chemicals Ltd. for expansion of their soda-ash plant by 1,40,000 tonnes for which a licence was granted in December, 1973;
- (b) what were the estimates given at the time of applying for licence by the company; and
- (c) by when the company is expected to go into production for the expanded capacity?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH):

- (a) Rs. 694.0 lakh up to December. 1982.
 - (a) Rs. 200.0 lakh.
- (c) The Company has stated that the realisation of the expanded capacity depends on (i) the Gujarat Government granting them the additional land for the salt works and their building up the salt works on those lands; (ii) completion of Broad Gauge conversion programme by the Railways along with the Company's Material Handling Yard,